

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. ...Petitioners

Versus

Basant Kumar Goyal & Ors. ... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prakul Khurana, Adv.
Samay Maheshwari, Adv.

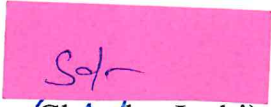
For the Respondent : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 15, 2024